

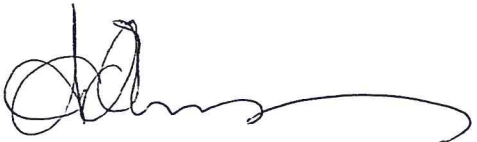
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

28

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/97 & 98/CAA/2017
NAME OF THE TRANSFEROR : SHAL TRANS PVT LTD
NAME OF THE TRANSFERRE : SEA HAWK LINES PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
i.	A. NARAYANAN	Counsel for Petitioner	

ORDER

Counsel for Petitioner present. Representative of O.L. also present. The report of O.L. has not been received and for submission of the same, representative of O.L. prayed for time. At request, time is enlarged. Put up on **05.09.2017 at 10.30 A.M.**

—Sd—
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

—Sd—
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)